DoT has vide letter No. L-14010/03/2016-NTG (Vol.II) dated 24th June, 2016 referred back TRAI’s recommendations for reconsidered opinion on spectrum usage charges (SUC) given in the Recommendations on “Valuation and Reserve Price of Spectrum in the 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz bands” dated 27th January, 2016 and response dated 18th April, 2016 on reference received from DoT on the said recommendations.

2. The Authority, after due deliberations has finalized its response which is enclosed herewith.

3. A copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in.

4. This letter issues with the approval of the Authority.

With Regard,

Yours sincerely,

(Sudhir Gupta)

Shri J.S. Deepak, IAS
Secretary,
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